

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1568
TO BE ANSWERED ON THE 3RD MAY, 2016/VAISAKHA 13, 1938 (SAKA)**

SECURITY CLEARANCE FOR CHINESE FIRMS

1568. SHRI M. RAJA MOHAN REDDY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has any proposal to review the security clearance for Chinese firms investing in India; and

(b) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)**

(a) to (b): Security clearance in respect of firms, including foreign firms, is granted as per a laid out procedure by the Ministry of Home Affairs, wherein country specific concerns are also factored. The Ministry of Home Affairs do not have China specific guidelines for security clearance.
